

of Shri Kamal Nath, I beg to lay on the Table—

(1)(i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Madras, for the year 1991-92, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Animal Welfare Board of India, Madras, for the year 1991-92.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. see No. LT-4622/93] Notification Under Essential Commodities Act, 1955.

THE MINISTER OF STATE OF THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : I beg to lay on the Table a copy of the Notification No. S.O. 877(E) (Hindi and English versions) published in Gazette of India dated the 19th November, 1993 containing order indicating the supplies of fertilisers to be made by domestic manufacturers of fertiliser to various States, Union Territories/Commodity Board during the period from the 1st October, 1993 to the 31st March, 1994 (Rabi Season 1993-94) under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT 4623/93]

Annual Report and Review on the Working of the Indian Museum, Calcutta for 1991-92 and Statement showing reasons for delay laying these papers etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF OF CULTURE) (KUMARI SELJA) : I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Calcutta, for the year 1991-92, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on

the working of the Indian Museum, Calcutta, for the year 1991-92.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. L T-4624/93]

(3)(i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 1991-92, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sangeet Natak Akademi New Delhi, for the year 1991-92.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. L T4625/93]

(5) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training for the year 1990-91, together with Audit Report thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT4626/94]

13.31-1/2 Hrs.

COMMITTEE OF PRIVILEGES

Second Report

SHRI SHIV CHARAN MATHUR (BHILWARA) : I beg to lay on the Table the Second Report (Hindi and English versions) of the Committee of Privileges.

[Translation]

13.31½ hrs.

COMMITTEE ON PAPERS LAID ON THE TABLE TENTH REPORT AND MINUTES

SHRI CHHEDI PASWAN : (Sasaram) Sir, I beg to lay the summary of the tenth Report (Hindi and English versions) and the minutes of the sittings of the committee on Papers laid on the Table.